# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :03/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| 1 | D-BLAPL/32040/2026 | RAJA DALAI | JAYAKRISHNA MOHAPATRA | BADSAHI /225 /2025 |
| | BLAPL/11748/2026 | VS | VS | DISTRICT & SESIONS JUDGE,BARIPADA |
| | | STATE OF ODISHA | | ST/0000145/2025 |
| 2 | D-BLAPL/33418/2026 | LIPI SETHI | PRAKASH CHANDRA DASH | MAHANGA /400 /2026 |
| | BLAPL/11749/2026 | VS | VS | CIVIL JUDGE (JD) CUM JMFC,MAHANG |
| | | STATE OF ODISHA | | GR/0000617/2026 |
| 3 | D-BLAPL/30744/2026 | SUJIT NAIK | JAYAKRISHNA MOHAPATRA | NCB BHUBANESWAR /3 /2026 |
| | BLAPL/11750/2026 | VS | VS | A.D.J.,UDALA(Mayurbhanj) |
| | | UNION OF INDIA | | Spl/0000002/2026 |
| 4 | D-BLAPL/33564/2026 | MANAS MALLICK | AMULYA RATNA PANDA | GOCHHAPADA /171 /2026 |
| | BLAPL/11751/2026 | VS | VS | SPECIAL JUDGE, PHULBANI(Kandhamal) |
| | | STATE OF ODISHA | | Spl/0000151/2026 |
| 5 | D-BLAPL/32283/2026 | PRADIP @ PRADEEP KUMAR SAHU @ PRADHIP | AJAYA KUMAR NANDA | BARGARH /261 /2023 |
| | BLAPL/11752/2026 | VS | VS | S.D.J.M.,BARGARH(Bargarh ) |
| | | STATE OF ODISHA | | CT/0000624/2023 |
| 6 | D-BLAPL/33555/2026 | DHEGA @ SUNIL MANSINGH @ SUNIL KUMAR MANSINGH | PRAVASH CHANDRA JENA | KHURDA SADAR /344 /2025 |
| | BLAPL/11753/2026 | VS | VS | SPECIAL JUDGE (NDPS),KHURDA(Khord |
| | | STATE OF ODISHA | | TR/0000133/2025 |
| 7 | D-BLAPL/33326/2026 | SISIR KUMAR ROUT @ KUNA | PRASANNA KUMAR DAS | BALIMI /60 /2025 |
| | BLAPL/11754/2026 | VS | VS | S.D.J.M.,HINDOL(Dhenkanal) |
| | | STATE OF ODISHA | | GR/0000220/2025 |
| 8 | D-BLAPL/32308/2026 | SAGAR SAMAL | SAPAN KUMAR LENKA | / /0 |
| | BLAPL/11755/2026 | VS | VS | 3RD A.D.J., CUTTACK(Cuttack) |
| | | STATE OF ODISHA | | 2(A)CC/0000012/2026 |
| 9 | D-BLAPL/27972/2026 | SANJIL PRADHAN | BAISHNAB CHARAN PATRA | JARAPADA /391 /2023 |
| | BLAPL/11756/2026 | VS | VS | A.D.J.,ANGUL(Anugul ) |
| | | STATE OF ODISHA | | CT/0000199/2024 |
| 10 | D-BLAPL/33573/2026 | TANMAYA BAG@ TIGER | DIBYA PRAKASH MISHRA | RAMPUR (SONEPUR) /44 /2026 |
| | BLAPL/11757/2026 | VS | VS | SPECIAL JUDGE,SONEPUR(Sonepur ) |
| | | STATE OF ODISHA | | Spl/0000006/2026 |
| 11 | D-BLAPL/33623/2026 | MITA BEHERA | SARADA PRASAD DASH | / /0 |
| | BLAPL/11758/2026 | VS | VS | A.D.J., SORO(Baleshwar) |
| | | STATE OF ODISHA | | Spl/0000013/2026 |

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|---|---|---|---|---|
| 12 | D-BLAPL/33635/2026 | MANAS NAIK | JUGALA KISHORE PANDA | BIKRAMPUR FCI /120 /2025 |
| | BLAPL/11759/2026 | VS | VS | A.D.J.,TALCHER(Anugul ) |
| | | STATE OF ODISHA | | GR/0000690/2025 |
| 13 | D-BLAPL/33625/2026 | SHYAM KUMAR SA @ SHYAM KUMAR @ DUKALU @ DUKULU | ARJUNA CHARANA BEHERA | AMBABHONA /188 /2026 |
| | BLAPL/11760/2026 | VS | VS | S.D.J.M.,BARGARH(Bargarh ) |
| | | STATE OF ODISHA | | CT/0001653/2026 |
| 14 | D-BLAPL/31759/2026 | SUJAL DEEP | RAJIB LOCHAN PATTNAIK | UMERKOTE /355 /2026 |
| | BLAPL/11761/2026 | VS | VS | J.M.F.C,UMERKOTE(Nabarangapur ) |
| | | STATE OF ODISHA | | GR/0000553/2026 |
| 15 | D-BLAPL/33544/2026 | SAMA NILUMURU @ SHAMA JALUMURU | AMIT KUMAR SAHU | RAYAGADA TOWN /265 /2025 |
| | BLAPL/11762/2026 | VS | VS | DIST.& SESSIONS JUDGE,RAYAGADA(I |
| | | STATE OF ODISHA | | CT/0000062/2025 |
| 16 | D-BLAPL/33560/2026 | PABITRA MALLICK | AMULYA RATNA PANDA | GOCHHAPADA /171 /2026 |
| | BLAPL/11763/2026 | VS | VS | SPECIAL JUDGE, PHULBANI(Kandhamal) |
| | | STATE OF ODISHA | | Spl/0000151/2026 |
| 17 | D-BLAPL/33638/2026 | UNGA KUASI | JUGALA KISHORE PANDA | MATHILI /119 /2026 |
| | BLAPL/11764/2026 | VS | VS | A.D.J.,MALKANGIRI(Malkangiri ) |
| | | STATE OF ODISHA | | CT/0000083/2026 |
| 18 | D-BLAPL/33531/2026 | BARADA SAMANTARAY | BIBHUTI RANJAN MOHANTY | / /0 |
| | BLAPL/11765/2026 | VS | VS | A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats |
| | | STATE OF ODISHA | | Spl/0000036/2026 |
| 19 | D-BLAPL/32914/2026 | BALARAM DHALI | RAJIB LOCHAN PATTNAIK | MALKANGIRI /409 /2023 |
| | BLAPL/11766/2026 | VS | VS | SPECIAL JUDGE,MALKANGIRI(Malkang |
| | | STATE OF ODISHA | | Spl/0000156/2023 |
| 20 | D-BLAPL/31681/2026 | ZUBAIR@ JIBAIR @JUBER JI @ZUBIAR KHAN | SWARAJ PATEL | CYBER CRIME AND ECONOMIC OFFEN |
| | BLAPL/11767/2026 | VS | VS | S.D.J.M.-CIVIL JUDGE (SD),SUNDERGAI |
| | | STATE OF ODISHA | | GR/0000831/2026 |
| 21 | D-BLAPL/32915/2026 | LALU GANDA | RAJIB LOCHAN PATTNAIK | MUDULIPODA /59 /2025 |
| | BLAPL/11768/2026 | VS | VS | SPECIAL JUDGE,MALKANGIRI(Malkang |
| | | STATE OF ODISHA | | Spl/0000073/2025 |
| 22 | D-BLAPL/33572/2026 | SANJIB KUMAR MALLICK | BIJAY KUMAR BEHERA | NAYAPALLI P.S. /815 /2026 |
| | BLAPL/11769/2026 | VS | VS | DISTRICT & SESIONS JUDGE,BHUBANE |
| | | STATE OF ODISHA | | TR/0000701/2026 |
| 23 | D-BLAPL/33393/2026 | JYOTI RANJAN SAHOO | MANAS KUMAR CHAND | INDUSTRIAL ESTATE PS /337 /2026 |

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|---|---|---|---|---|
| | BLAPL/11770/2026 | VS<br>STATE OF ODISHA | VS | SPECIAL JUDGE (NDPS),KHURDA(Khord<br>TR/0000203/2026 |
| 24 | D-BLAPL/33425/2026 | GOPINATH YADAV @ GIPINATH YADAV | SIMSON JENA | INDUSTRIAL ESTATE PS /337 /2026 |
| | BLAPL/11771/2026 | VS<br>STATE OF ODISHA | VS | SPECIAL JUDGE (NDPS),KHURDA(Khord<br>TR/0000203/2026 |
| 25 | D-BLAPL/33628/2026 | MAHESWAR MALLIK | ANITA SAHOO | REMUNA /24 /2025 |
| | BLAPL/11772/2026 | VS<br>STATE OF ODISHA | VS | J.M.F.C.,BALASORE(RURAL)(Baleshwar)<br>CT/0000108/2025 |
| 26 | D-BLAPL/33385/2026 | AMRISH BIRA | BASANTA KUMAR DAS | MOHANA /99 /2020 |
| | BLAPL/11773/2026 | VS<br>STATE OF ODISHA | VS | SPECIAL JUDGE,PARLAKHEMUNDI(Gaj<br>Spl/0000028/2020 |
| 27 | D-BLAPL/33436/2026 | NAJIM KHAN @ NEJIM KHAN @ NAJU | JYOTIRMAYA SAHOO | RASGOBINDPUR /412 /2026 |
| | BLAPL/11774/2026 | VS<br>STATE OF ODISHA | VS | DISTRICT & SESIONS JUDGE,BARIPADA<br>ST/0000160/2026 |
| 28 | D-BLAPL/33404/2026 | DILIP HARIJAN | SAROJ KUMAR PADHY | KASHIPUR /59 /2026 |
| | BLAPL/11775/2026 | VS<br>STATE OF ODISHA | VS | SPECIAL JUDGE,RAYAGADA(Rayagada )<br>TR/0000007/2026 |
| 29 | D-BLAPL/33511/2026 | RANJAN BISOI | BASUDEV PUJARI | KODALA /478 /2021 |
| | BLAPL/11776/2026 | VS<br>STATE OF ODISHA | VS | A.D.J.,KODALA(Ganjam)<br>Spl/0000004/2022 |
| 30 | D-BLAPL/33386/2026 | NARAYAN PRASAD MOHANTY | BASANTA KUMAR DAS | KHAIRA /277 /2026 |
| | BLAPL/11777/2026 | VS<br>STATE OF ODISHA | VS | JMFC CUM CIVIL JUDGE(JD),KHAIRA(E<br>CT/0000713/2026 |
| 31 | D-BLAPL/33190/2026 | HARSHIT KANT PANDEY | GOREKHANATH DAS | CYBER CRIME AND ECONOMIC OFFEN |
| | BLAPL/11778/2026 | VS<br>STATE OF ODISHA | VS | S.D.J.M.,BHUBANESWAR(Khordha )<br>CT/0002161/2024 |
| 32 | D-BLAPL/33489/2026 | MUKESH KUMAR | ASHUTOS DASH | / /0 |
| | BLAPL/11779/2026 | VS<br>STATE OF ODISHA | VS | SPECIAL JUDGE,JHARSUGUDA(Jharsugu<br>2(A)CC/0000038/2026 |
| 33 | D-BLAPL/33615/2026 | KRUSHNA CHANDRA BEHERA | AMLAN SHAKTI PAUL | BHUBANESWAR VIGILANCE /21 /2026 |
| | BLAPL/11780/2026 | VS<br>STATE OF ODISHA(VIG.) | VS | SPECIAL JUDGE(VIG),BHUBANESWAR(<br>GR/0000025/2026 |
| 34 | D-BLAPL/33368/2026 | BIDESHI MAHALA | NITYANANDA MOHAPATRA | LAXMIJORE /131 /2026 |
| | BLAPL/11781/2026 | VS | VS | S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | | STATE OF ODISHA | | GR/0001061/2026 |
| 35 | D-BLAPL/33739/2026 | AMIT RAHANA | BIDYADHAR PANDA | DHAMA /138 /2026 |
| | BLAPL/11782/2026 | VS | VS | J.M.F.C.(II),SAMBALPUR(Sambalpur) |
| | | STATE OF ODISHA | | GR/0000726/2026 |
| 36 | D-BLAPL/33407/2026 | KAMAL HASSAN | ASHUTOSH MISHRA | MALKANGIRI /399 /2026 |
| | BLAPL/11783/2026 | VS | VS | SPECIAL JUDGE,MALKANGIRI(Malkang |
| | | STATE OF ODISHA | | Spl/0000140/2026 |
| 37 | D-BLAPL/33415/2026 | AGA RANA | BIGYAN KUMAR SHARMA | SINDHIKELA PS /96 /2026 |
| | BLAPL/11784/2026 | VS | VS | A.D.J.,TITILAGARH(Balangir) |
| | | STATE OF ODISHA | | ST/0000036/2026 |
| 38 | D-BLAPL/32185/2026 | BHABASINDHU MOHANTA | ANIMA KUMARI DEI | JHARPOKHARIA /290 /2025 |
| | BLAPL/11785/2026 | VS | VS | SPECIAL JUDGE (POCSO), BARIPADA(M |
| | | STATE OF ODISHA | | Spl/0000132/2025 |
| 39 | D-BLAPL/33141/2026 | JITENDRA KUMAR DALABEHERA | SURYAKANTA DWIBEDI | / /0 |
| | BLAPL/11786/2026 | VS | VS | SPECIAL JUDGE,NAYAGARH(Nayagarh ) |
| | | STATE OF ODISHA | | 2(A)CC/0000031/2026 |
| 40 | D-BLAPL/33561/2026 | SAMRAT BHOI | AMULYA RATNA PANDA | GOCHHAPADA /171 /2026 |
| | BLAPL/11787/2026 | VS | VS | SPECIAL JUDGE, PHULBANI(Kandhamal) |
| | | STATE OF ODISHA | | Spl/0000151/2026 |
| 41 | D-BLAPL/33642/2026 | PRAKASH @ BAPI BEHERA | KULDEEP MOHANTY | ANGUL TOWN /595 /2026 |
| | BLAPL/11788/2026 | VS | VS | SPECIAL JUDGE,ANGUL(Anugul ) |
| | | STATE OF ODISHA | | Spl/0000038/2026 |
| 42 | D-BLAPL/33648/2026 | PREMRAJ HIAL @ BABULI | ARIJEET MISHRA | JEYPORE TOWN /181 /2021 |
| | BLAPL/11789/2026 | VS | VS | A.D.J.,JEYPORE(Koraput) |
| | | STATE OF ODISHA | | CT/0000068/2021 |
| 43 | D-BLAPL/33652/2026 | JAGANNATH JANI | ARIJEET MISHRA | BORIGUMMA /45 /2026 |
| | BLAPL/11790/2026 | VS | VS | DISTRICT & SESIONS JUDGE,JEYPORE( |
| | | STATE OF ODISHA | | CT/0000105/2026 |
| 44 | D-BLAPL/19498/2026 | BIBHU PRASAD BHUYAN | SANJIB KUMAR BHANJADEO | KABISURYANAGAR /540 /2023 |
| | BLAPL/11791/2026 | VS | VS | A.D.J.,KODALA(Ganjam) |
| | | STATE OF ODISHA | | ST/0000055/2024 |
| 45 | D-BLAPL/32574/2026 | RINA KISAN | SURESH KUMAR PANDA | TALSARA /239 /2026 |
| | BLAPL/11792/2026 | VS | VS | S.D.J.M.-CIVIL JUDGE (SD),SUNDERGAI |
| | | STATE OF ODISHA | | GR/0001468/2026 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| 46 | D-BLAPL/33597/2026 | SAMPAD PATRA | DIBYA CHARAN SWAIN | PHIRINGIA /84 /2026 |
| | BLAPL/11793/2026 | VS | VS | SPECIAL JUDGE, PHULBANI(Kandhamal) |
| | | STATE OF ODISHA | | Spl/0000091/2026 |
| 47 | D-BLAPL/33633/2026 | MANASH HO | PARTHA SARATHI DAS | GHATAGAON /283 /2026 |
| | BLAPL/11794/2026 | VS | VS | SPECIAL JUDGE (POCSO), KENDUJHAR |
| | | STATE OF ODISHA | | Spl/0000059/2026 |
| 48 | D-BLAPL/32736/2026 | KUMARI SETHI | MANAS KUMAR CHAND | NAYAPALLI P.S. /815 /2026 |
| | BLAPL/11795/2026 | VS | VS | DISTRICT & SESIONS JUDGE,BHUBANE |
| | | STATE OF ODISHA | | TR/0000701/2026 |
| 49 | D-BLAPL/33114/2026 | PRASANT BHOI | GOURAV MOHANTY | KHURDA SADAR /142 /2021 |
| | BLAPL/11796/2026 | VS | VS | A.D.J.,KHURDA(Khordha ) |
| | | STATE OF ODISHA | | ST/0000021/2022 |
| 50 | D-BLAPL/33440/2026 | GOURISHANKAR MOHANTY @ TIPPU | JYOTIRMAYA SAHOO | PURUSHOTTAMPUR /637 /2026 |
| | BLAPL/11797/2026 | VS | VS | A.D.J.,CHATRAPUR(Ganjam) |
| | | STATE OF ODISHA | | Spl/0000018/2026 |
| 51 | D-BLAPL/33675/2026 | LAXMAN PATEL | RAKESH BEHERA | JAMANKIRA /173 /2026 |
| | BLAPL/11798/2026 | VS | VS | S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S |
| | | STATE OF ODISHA | | GR/0000692/2026 |
| 52 | D-BLAPL/33691/2026 | SUSA @ SUSANTA DAS | SAKTI PRASAD DAS | DHAULI PS /68 /2020 |
| | BLAPL/11799/2026 | VS | VS | AD-HOC A.D.J.(FTSC-II),BHUBANESWA |
| | | STATE OF ODISHA | | TR/0000213/2020 |
| 53 | D-BLAPL/33672/2026 | ARJUNA NAIK | DEVASHIS PANDA | BANARAPAL /368 /2026 |
| | BLAPL/11800/2026 | VS | VS | A.D.J.,ANGUL(Anugul ) |
| | | STATE OF ODISHA | | CT/0000196/2026 |
| 54 | D-BLAPL/33579/2026 | PAPI BIBHAR | RAKESH KUMAR DAS | BAREIPALI /195 /2025 |
| | BLAPL/11801/2026 | VS | VS | SPL.JUDGE SAMBALPUR(Sambalpur) |
| | | STATE OF ODISHA | | TR/0000138/2025 |
| 55 | D-BLAPL/33684/2026 | SRIKANTA KUMAR DANGUA @ SRIKANTA DANGUA | SAPAN KUMAR LENKA | MANCHESWAR P.S. /617 /2026 |
| | BLAPL/11802/2026 | VS | VS | DISTRICT & SESIONS JUDGE,BHUBANE |
| | | STATE OF ODISHA | | TR/0000581/2026 |
| 56 | D-BLAPL/23306/2026 | KESHAB SINGH | ROHIT RANJAN RAY | / /0 |
| | BLAPL/11803/2026 | VS | VS | 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K |
| | | STATE OF ODISHA | | TR/0000136/2025 |
| 57 | D-BLAPL/33595/2026 | SUMANTA BISHAL | BIBHUTI BHUSHAN KUMBHAR | TARBHA /261 /2026 |

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## CASES REGISTERED REPORT AS ON :03/11/2026

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|---|---|---|---|---|
| | BLAPL/11804/2026 | VS | VS | SPECIAL JUDGE,SONEPUR(Sonepur ) |
| | | STATE OF ODISHA | | Spl/0000087/2026 |
| 58 | D-BLAPL/33655/2026 | SK. AFRUDDI | ANITA SAHOO | RASGOBINDPUR /507 /2026 |
| | BLAPL/11805/2026 | VS | VS | CIVIL JUDGE (JD) CUM JMFC, RASAGO |
| | | STATE OF ODISHA | | CT/0000493/2026 |
| 59 | D-BLAPL/33690/2026 | KARUNA NAIK | RAJENDRA NARAYAN ROUT | BURLA /425 /2022 |
| | BLAPL/11806/2026 | VS | VS | J.M.F.C.,SAMBALPUR(Sambalpur) |
| | | STATE OF ODISHA | | GR/0003148/2022 |
| 60 | D-CMP/51829/2026 | BILASH@BILASINI JENA | AMIT PRASAD BOSE | / / |
| | CMP/1902/2026 | VS | VS | CIVIL JUDGE (SD),BHUBANESWAR(Kho |
| | | SAKUNTALA PRADHAN | | EC/0000055/2025 |
| 61 | D-CMP/51656/2026 | BISWARANJAN JENA | MAHESWAR MOHANTY | / / |
| | CMP/1903/2026 | VS | VS | CIVIL JUDGE (SD),BALASORE(Baleshwa |
| | | KRISHNA MOHANTY | | CS/0000930/2024 |
| 62 | D-CMP/49635/2026 | RABINDRA NATH KAR | ATMAJIT MANMITH DAS | / / |
| | CMP/1904/2026 | VS | VS | CIVIL JUDGE(SD), KHANDAPARA(Naya |
| | | BIMALA MAHARANA | | CS/0000022/2026 |
| 63 | D-CMP/50290/2026 | BHIKARI CHARAN KANUNGO | SOURAV SUMAN BHUYAN | / / |
| | CMP/1905/2026 | VS | VS | DISTRICT & SESSIONS JUDGE,JAGATSI |
| | | KHIRABDHI TANAYA | | Fao/0000023/2026 |
| 64 | D-CMP/51833/2026 | NANDA KUMAR PATEL | PRADEEP KUMAR KHUNTIA | / / |
| | CMP/1906/2026 | VS | VS | A.D.J.,SUNDARGARH(Sundargarh) |
| | | ANU PATEL | | Fao/0000005/2026 |
| 65 | D-CMP/43867/2026 | HRUSIKESH DAS | PRAVAT RANJAN SUTAR | / / |
| | CMP/1907/2026 | VS | VS | CIVIL JUDGE (SD),KENDRAPARA(Kendr |
| | | SABITRI DAS | | CS/0000186/2005 |
| 66 | D-CONTC/51950/2026 | DILLIP KUMAR PRADHAN | ADV. | / / |
| | CONTC/7597/2026 | VS | VS | () |
| | | ARAVIND AGRAWAL, I.A.S. | | // |
| 67 | D-CONTC/49997/2026 | SANTOSH BHOI | ADV | / / |
| | CONTC/7598/2026 | VS | VS | () |
| | | DR. SAMRAT GOUDA ,I.F.S. | | // |
| 68 | D-CONTC/51806/2026 | DEBENDRA KUMAR MISHRA | SANDHYARANI PANI | / / |
| | CONTC/7599/2026 | VS | VS | () |

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|---|---|---|---|---|
| | | ARAVIND AGARWAL ,COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. | | // |
| 69 | D-CONTC/52043/2026 | MANOJ KUMAR SAHOO | ADV | / / |
| | CONTC/7600/2026 | VS | VS | () |
| | | KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION, BHUBANESWAR | | // |
| 70 | D-CONTC/51948/2026 | HEMANTA SATPATHY | ADV. | / / |
| | CONTC/7601/2026 | VS | VS | () |
| | | KUNDAN SINGH NAIK, SUPERINTENDING ENGINEER, MINOR IRRIGATION DIVISION, SAMBALPUR | | // |
| 71 | D-CONTC/51983/2026 | DURYODHAN MEHER | ADV. | / / |
| | CONTC/7602/2026 | VS | VS | () |
| | | ARAVIND AGRAWAL, I.A.S | | // |
| 72 | D-CONTC/52039/2026 | SOMNATH JENA | ADV. | / / |
| | CONTC/7603/2026 | VS | VS | () |
| | | PURNA CHANDRA SETHI, D.E.O., MAYURBHANJ | | // |
| 73 | D-CONTC/52135/2026 | AMULYA KUMAR PARIDA | ADV | / / |
| | CONTC/7604/2026 | VS | VS | () |
| | | DR. N. TIRUMALA NAIK,IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPT.,ODISHA | | // |
| 74 | D-CONTC/51960/2026 | DR. BHAGYADHAR ROUT | ADV. | / / |
| | CONTC/7605/2026 | VS | VS | () |
| | | ARAVIND AGRAWAL, I.A.S. | | // |
| 75 | D-CONTC/51954/2026 | BANAMALI PATEL | ADV. | / / |
| | CONTC/7606/2026 | VS | VS | () |
| | | ARAVIND AGRAWAL, I.A.S. | | // |
| 76 | D-CONTC/52278/2026 | BHABANI SHANKAR PRASAD MISHRA | ADV. | / / |
| | CONTC/7607/2026 | VS | VS | () |
| | | DIBYASHREE MALLICK, OAS, ADDL. TAHASILDAR, BHUBANESWAR | | // |
| 77 | D-CONTC/52276/2026 | RAJA LAXMI MISHRA | ADV. | / / |
| | CONTC/7608/2026 | VS | VS | () |
| | | JAYANTA KUMAR JAYASINGH, O.A.S., TAHASILDAR, BHUBANESWAR | | // |
| 78 | D-CONTC/52017/2026 | SANJEEB KUMAR JENA | BIJAY KUMAR BEHERA | / / |
| | CONTC/7609/2026 | VS | VS | () |
| | | PROF. DR.JYOTISH CHANDRA CHOUDHURY, SUPERINTENDENT OF SCB,MEDICAL COLLEGE AND HOSPITAL, CUTTACK | | // |
| 79 | D-CONTC/51975/2026 | RUKMANA NAIK | ADV. | / / |
| | CONTC/7610/2026 | VS | VS | () |
| | | ARAVIND AGRAWAL, I.A.S. | | // |

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|---|---|---|---|---|
| 80 | D-CONTC/52319/2026 | SURENDRA KUMAR BEHERA | ADV. | / / |
| | CONTC/7611/2026 | VS | VS | () |
| | | BHASKAR JYOTI SARMA, IAS | | // |
| 81 | D-CONTC/51101/2026 | P.BARSHA RANI PATRA | ADV. | / / |
| | CONTC/7612/2026 | VS | VS | () |
| | | SASHIKANTA ROUT, THE INSPECTOR IN CHARGE, AIR FIELD POLICE STATION, KHORDHA | | // |
| 82 | D-CONTC/52310/2026 | GOPAL CHARAN BAHUBALENDRA | MANOJ KUMAR MOHANTY (2) | / / |
| | CONTC/7613/2026 | VS | VS | () |
| | | BIBHAS RANJAN PANIGRAHI, TAHASILDAR, KHORDHA | | // |
| 83 | D-CONTC/52269/2026 | NILAKANTHA RATH | ADV. | / / |
| | CONTC/7614/2026 | VS | VS | () |
| | | SANJIB MISHRA, IAS,FINANCE SECRETARY TO GOVERNMENT OF ODISHA | | // |
| 84 | D-CONTC/45130/2026 | RANJANA NAIK | ADV | / / |
| | CONTC/7615/2026 | VS | VS | () |
| | | GANGADHAR NAYAK, OAS, SS, MANAGING DIRECTOR, ODISHA RURAL HOUSING | AND DEVELOPMENT CORPORATION LTD | // |
| 85 | D-CONTC/51408/2026 | AMINA BIBI | SUVASHISH PATTANAIK | / / |
| | CONTC/7616/2026 | VS | VS | () |
| | | JAYANTA JAYSINGH, TAHASILDAR, BHUBANESWAR | | // |
| 86 | D-CONTC/52362/2026 | INDRAMANI SAHOO | ADV. | / / |
| | CONTC/7617/2026 | VS | VS | () |
| | | SOVA SHARMA, IAS | | // |
| 87 | D-CONTC/48324/2026 | BISWAMBAR MUKHI | ADV. | / / |
| | CONTC/7618/2026 | VS | VS | () |
| | | ARINDAM DAKUA, I.A.S | | // |
| 88 | D-CONTC/52326/2026 | BRAJENDRANATH PUROHIT | ADV. | / / |
| | CONTC/7619/2026 | VS | VS | () |
| | | TEMLAL DUBE, DISTRICT EDUCATION OFFICER, BOUDH | | // |
| 89 | D-CONTC/51831/2026 | BASANTA KUMAR CHOUDHURY | AMIT PRASAD BOSE | / / |
| | CONTC/7620/2026 | VS | VS | () |
| | | JAYANTA JAISINGH, OAS(I), TAHASILDAR, BHUBANESWAR | | // |
| 90 | D-CONTC/52292/2026 | SURESH KUMAR SANDHA | ADV. | / / |
| | CONTC/7621/2026 | VS | VS | () |
| | | HEMANTA KUMAR SHARMA, I.A.S | | // |
| 91 | D-CONTC/52329/2026 | NIRANJAN MOHANTA | ADV. | / / |

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|---|---|---|---|---|
| | CONTC/7622/2026 | VS | VS | () |
| | | LAMBODHAR NAIK, PRESIDENT, HIRALAL HIGH SCHOOL, AMBAJODA,MAYURBHANJ | | // |
| 92 | D-CONTC/45688/2026 | MINATI BINDHANI | SWAGAT KUMAR SAHU | / / |
| | CONTC/7623/2026 | VS | VS | () |
| | | MS. ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT | | // |
| 93 | D-CONTC/52332/2026 | PARSURAM DAS | ADV | / / |
| | CONTC/7624/2026 | VS | VS | () |
| | | ER. ANKIT PRATEEK TOPPO, EXECUTIVE ENGINEER RWS AND S DIVISION ATHAGARH | | // |
| 94 | D-CONTC/52344/2026 | REBATI KANTA KANUNGO | ADV. | / / |
| | CONTC/7625/2026 | VS | VS | () |
| | | USHA PADHEE,IAS | | // |
| 95 | D-CONTC/52325/2026 | SOUBHAGINI PANDA | ADV. | / / |
| | CONTC/7626/2026 | VS | VS | () |
| | | DR.GURU PRASAD MAHANTA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KORAPUT | | // |
| 96 | D-CONTC/52274/2026 | PRABODHA DAS | ADV. | / / |
| | CONTC/7627/2026 | VS | VS | () |
| | | DIBYASHREE MALLICK, OAS, ADDL. TAHASILDAR, BHUBANESWAR | | // |
| 97 | D-CONTC/52352/2026 | AJIT KUMAR SAHOO | ADV. | / / |
| | CONTC/7628/2026 | VS | VS | () |
| | | USHA PADHEE, IAS | | // |
| 98 | D-CONTC/52357/2026 | GOURA CHANDRA KABI | ADV. | / / |
| | CONTC/7629/2026 | VS | VS | () |
| | | SOVA SHARMA, IAS | | // |
| 99 | D-CONTC/52345/2026 | PRAKASH CHANDRA BISWAL | ADV. | / / |
| | CONTC/7630/2026 | VS | VS | () |
| | | USHA PADHEE, IAS | | // |
| 100 | D-CONTC/52154/2026 | DIPAK KUMAR DAS | NIRANJAN LENKA | / / |
| | CONTC/7631/2026 | VS | VS | () |
| | | DR.ARABINDA KUMAR PADHEE, IAS | | // |
| 101 | D-CRLA/33369/2026 | GAGAN BISI@BISHI | MADAN MOHAN SWAIN | BOUDH /234 /2025 |
| | CRLA/1042/2026 | VS | VS | A.D.J.,BOUDH(Baudh ) |
| | | STATE OF ODISHA | | ST/0000089/2025 |
| 102 | D-CRLA/33446/2026 | PRASANTA KUMAR NAYAK | MANORANJAN MISHRA | CUTTACK VIGILANCE /9 /2016 |
| | CRLA/1043/2026 | VS | VS | SPL.JUDGE (VIG),CUTTACK(Cuttack) |

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|---|---|---|---|---|
| | | STATE OF ODISHA(VIG.) | | TR/0000051/2017 |
| 103 | D-CRLA/30868/2026 | RUDRA BISOY@RUDRA BISHOYI | JYOTIRMAYA SAHOO | MOHANA /187 /2023 |
| | CRLA/1044/2026 | VS | VS | SPECIAL JUDGE,PARLAKHEMUNDI(Gaj |
| | | STATE OF ODISHA | | Spl/0000101/2023 |
| 104 | D-CRLA/33171/2026 | NILAMANI OJHA | PUSPAMITRA MOHAPATRA | BHANDARIPOKHARI /60 /2026 |
| | CRLA/1045/2026 | VS | VS | SPECIAL JUDGE,BHADRAK(Bhadrak ) |
| | | STATE OF ODISHA | | Spl/0000043/2026 |
| 105 | D-CRLLP/33500/2026 | STATE OF ODISHA | AUROVINDA MOHANTY, A.S.C | RAYAGADA TOWN /177 /2023 |
| | CRLLP/91/2026 | VS | VS | DIST.& SESSIONS JUDGE,RAYAGADA(I |
| | | NARENDRA KONDAGORI | | CT/0000086/2023 |
| 106 | D-CRLMA/33629/2026 | KRISHNA KUMAR | ANITA SAHOO | / /0 |
| | CRLMA/136/2026 | VS | VS | SPECIAL JUDGE,BALANGIR(Balangir) |
| | | STATE OF ODISHA | | 2(A)CC/0000010/2026 |
| 107 | D-CRLMC/32138/2026 | RANJULATA SABAT | BHARATI DASH | BARGARH /231 /2021 |
| | CRLMC/4066/2026 | VS | VS | S.D.J.M.,BARGARH(Bargarh ) |
| | | STATE OF ODISHA | | CT/0000541/2021 |
| 108 | D-CRLMC/32882/2026 | DIN DAYAL JALAN | SATYA SMRUTI MOHANTY | / /0 |
| | CRLMC/4067/2026 | VS | VS | J.M.F.C.,JHARSUGUDA(Jharsuguda ) |
| | | STATE OF ODISHA | | 2(C)CC/0000009/2026 |
| 109 | D-CRLMC/30667/2026 | BISWAJIT BEHERA | MANAS KUMAR CHAND | TUMUSINGA /234 /2026 |
| | CRLMC/4068/2026 | VS | VS | ADDL.SESSION JUDGE CUM SPL.JUDGE |
| | | STATE OF ODISHA | | Spl/0000044/2026 |
| 110 | D-CRLMC/33439/2026 | NARAYAN MOHANTY | JYOTIRMAYA SAHOO | GOPALPUR /217 /2025 |
| | CRLMC/4069/2026 | VS | VS | J.M.F.C.(R),BERHAMPUR(Ganjam) |
| | | STATE OF ODISHA | | GR/0001018/2025 |
| 111 | D-CRLMC/33421/2026 | KALIM KHAN | PRAGYAN PARAMITA MOHANTY | / /0 |
| | CRLMC/4070/2026 | VS | VS | J.M.F.C.(IV),BHUBANESWAR(Khordha ) |
| | | RAMESH CHANDRA SAHOO | | ICC/0001176/2019 |
| 112 | D-CRLMC/30217/2026 | ASHOK KUMAR HOTA | DHANANJAYA MUND | KHARIAR /188 /2013 |
| | CRLMC/4071/2026 | VS | VS | J.M.F.C., NUAPADA(Nuapada ) |
| | | STATE OF ODISHA | | CT/0000448/2013 |
| 113 | D-CRLMC/32718/2026 | PURNA CHANDRA SAHOO | GAUTAM CHARAN ROUT | NIALI /7 /2012 |
| | CRLMC/4072/2026 | VS | VS | J.M.F.C.,NIALI(Cuttack) |
| | | STATE OF ODISHA | | GR/0000084/2012 |

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|---|---|---|---|---|
| 114 | D-CRLMC/33435/2026 | MANOJ KUMAR NAYAK | JYOTIRMAYA SAHOO | BOLAGARH P.S. /69 /2023 |
| | CRLMC/4073/2026 | VS | VS | J.M.F.C.,KHURDA(Khordha ) |
| | | STATE OF ODISHA | | GR/0000308/2023 |
| 115 | D-CRLMC/33442/2026 | PARSURAM HEMBRAM | JYOTIRMAYA SAHOO | / /0 |
| | CRLMC/4074/2026 | VS | VS | J.M.F.C.,ASKA(Ganjam) |
| | | STATE OF ODISHA | | ICC/0000010/2023 |
| 116 | D-CRLMC/3341/2026 | SAYED GOLAM AHMED | NIRANJAN LENKA | BHADRAK TOWN /274 /2016 |
| | CRLMC/4075/2026 | VS | VS | S.D.J.M.,BHADRAK(Bhadrak ) |
| | | STATE OF ODISHA | | GR/0001800/2016 |
| 117 | D-CRLMC/32202/2026 | PADAN DALEI | ASIT KUMAR JENA | JENAPUR /172 /2026 |
| | CRLMC/4076/2026 | VS | VS | J.M.F.C.,CHANDIKHOLE(Jajapur ) |
| | | STATE OF ODISHA | | CT/0001177/2026 |
| 118 | D-CRLMC/30578/2026 | RABI @ RABINDRA KUMAR SAHOO | RUDRA PRASAD MOHAPATRA | BALIANTA P.S. /85 /1980 |
| | CRLMC/4077/2026 | VS | VS | 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE |
| | | STATE OF ODISHA | | CT/0000140/2024 |
| 119 | D-CRLMC/33650/2026 | KULDIP RATH@KULDEEP RATH | JNANESH MOHANTY | CHOUDWAR /713 /2026 |
| | CRLMC/4078/2026 | VS | VS | J.M.F.C.,TANGI(Cuttack) |
| | | STATE OF ODISHA | | GR/0000707/2026 |
| 120 | D-CRLMC/33653/2026 | ABLT PRODUCTS AND PROJECTS PVT. LTD,JAJPUR | ARIJEET MISHRA | / /0 |
| | CRLMC/4079/2026 | VS | VS | J.M.F.C.,JAJPUR ROAD(Jajapur ) |
| | | STATE OF ODISHA | | ICC/0000007/2025 |
| 121 | D-CRLMC/33513/2026 | NANGULI MALLIK | NIKUNJA KUMAR ROUT | TANGI /119 /2012 |
| | CRLMC/4080/2026 | VS | VS | 1ST A.D.J., CUTTACK(Cuttack) |
| | | STATE OF ODISHA | | Spl/0000122/2012 |
| 122 | D-CRLMC/33658/2026 | BISWAJIT NAYAK | ARIJEET MISHRA | SPL.TASK FORCE /14 /2022 |
| | CRLMC/4081/2026 | VS | VS | 3RD A.D.J., BHUBANESWAR(Khordha ) |
| | | STATE OF ODISHA | | TR/0000218/2022 |
| 123 | D-CRLMC/32436/2026 | SIBA SANKAR BARIK | ASHOK KUMAR SAHOO | KENDRAPARA /210 /2026 |
| | CRLMC/4082/2026 | VS | VS | SPECIAL JUDGE (POCSO), KENDRAPAR |
| | | STATE OF ODISHA | | Spl/0000080/2026 |
| 124 | D-CRLMP/32864/2026 | VICTIM | ASWINI KUMAR CHOUDHURY | / /0 |
| | CRLMP/1881/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 125 | D-CRLMP/33373/2026 | ATANU GHOSAL | PRADEEP KUMAR ROUT | / /0 |

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|---|---|---|---|---|
| | CRLMP/1882/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 126 | D-CRLMP/32501/2026 | TARANNUM BANU | HARIHAR PANIGRAHI | BALICHANDRAPUR /380 /2025 |
| | CRLMP/1883/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 127 | D-CRLMP/33102/2026 | LAXMIDHAR SETHY @ SETHI | PRATIK NAYAK | SAHADEV KHUNTA /315 /2026 |
| | CRLMP/1884/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 128 | D-CRLMP/30602/2026 | GANESWAR SAHOO | ASHOK KUMAR SAHOO | / / |
| | CRLMP/1885/2026 | VS | VS | JUDGE FAMILY COURT, KENDRAPARA |
| | | CHINMAYEE PATRA | | IA/0000097/2024 |
| 129 | D-CRLMP/27582/2026 | MANDAKINI SAHOO | SURESH KUMAR PANDA | / /0 |
| | CRLMP/1886/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 130 | D-CRLMP/33388/2026 | JAY KISHOR DANG @ JAYA DANGA | SATYAJIT MOHAPATRA | BARGARH /79 /2026 |
| | CRLMP/1887/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 131 | D-CRLMP/33502/2026 | ASHOK KUMAR DASH | ANUPAM RATH | CAPITAL P.S. /631 /2026 |
| | CRLMP/1888/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 132 | D-CRLMP/33376/2026 | SUMITRA BEHERA | PRABIR KUMAR DAS | BHUBAN /343 /2026 |
| | CRLMP/1889/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 133 | D-CRLMP/33429/2026 | MANASI SAHOO | KASHINATH PATTANAIK | CDA-II /186 /2026 |
| | CRLMP/1890/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 134 | D-CRLMP/33475/2026 | SANDHYARANI SAHOO | BYOMAKESH TRIPATHY | KHANDAGIRI P.S. /922 /2025 |
| | CRLMP/1891/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 135 | D-CRLMP/32913/2026 | BISHNUBRATA ROUTRAY | BIJAYA KUMAR ROUTRAY | / /0 |
| | CRLMP/1892/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 136 | D-CRLMP/32972/2026 | RAMSITESH RAY | SARADA DASH | RAGHUNATHPALI /102 /2026 |
| | CRLMP/1893/2026 | VS | VS | () |

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|---|---|---|---|---|
| | | STATE OF ODISHA | | // |
| 137 | D-CRLMP/33427/2026 | ANSHUMAN PATRA | RUCHI RAJGARHIA | / /0 |
| | CRLMP/1894/2026 | VS | VS | J.M.F.C.,ROURKELA(Sundargarh) |
| | | STATE OF ODISHA | | ICC/0000301/2023 |
| 138 | D-CRLREV/33312/2026 | BADAL KUMAR SAHOO | RAJKISHORE SWAIN | GHATAGAON /26 /2026 |
| | CRLREV/828/2026 | VS | VS | SPECIAL JUDGE,KEONJHAR(Kendujhar) |
| | | STATE OF ODISHA | | Spl/0000007/2026 |
| 139 | D-CRLREV/33497/2026 | LIPUN SWAIN@LIPU SWAIN | KAUSTUVA MOHANTY | TIGIRIA /273 /2025 |
| | CRLREV/829/2026 | VS | VS | A.D.J.,ATHAGARH(Cuttack) |
| | | STATE OF ODISHA | | CRA/0000006/2026 |
| 140 | D-EXP/45901/2026 | KRISHNA KUMARI SAHOO | BANSHIDHAR SATAPATHY | / / |
| | EXP/167/2026 | VS | VS | () |
| | | BIBHUTI BHUSAN NAYAK, IAS COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER, ZILLA PARISHAD, BOUDH | | // |
| 141 | D-EXP/49759/2026 | RAJKISHORE ROUT | SIDHESWAR MALLIK | / / |
| | EXP/168/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 142 | D-EXP/52423/2026 | ADEITA KUMAR MOHAPATRA | ADV. | / / |
| | EXP/169/2026 | VS | VS | () |
| | | DR. ARABINDA KUMAR PADHEE, I.A.S. | | // |
| 143 | D-GUAP/51255/2026 | DIPTIMAN PANIGRAHI | BAIBASWATA PANIGRAHI | / / |
| | GUAP/14/2026 | VS | VS | DIST.AND SESSIONS JUDGE,BARGARH |
| | | KALPANA DASH | | GMC/0000001/2020 |
| 144 | D-JCRLA/33607/2026 | KALIA@SATYABRATA MISHRA | ADV | ANGUL TOWN /420 /2025 |
| | JCRLA/271/2026 | VS | VS | AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) |
| | | STATE OF ODISHA | | Spl/0000033/2025 |
| 145 | D-JCRLA/33609/2026 | PURUSOTTAM BHOI | ADV | JUJUMURA /106 /2020 |
| | JCRLA/272/2026 | VS | VS | AD-HOC A.D.J.(FTSC),SAMBALPUR(Sam |
| | | STATE OF ODISHA | | Spl/0000405/2020 |
| 146 | D-MACA/47108/2026 | THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., BERHAMPUR,GANJAM | MAHITOSH SINHA | / / |
| | MACA/1040/2026 | VS | VS | 2ND M.A.C.T.(SD),BERHAMPUR(Ganjam) |
| | | PHULA BEHERA | | Mac/0000039/2018 |
| 147 | D-MACA/42242/2026 | THE LIBERTY GENERAL INSURANCE COMPANY LT., BHUBANESWAR | ADAM ALI KHAN | / / |
| | MACA/1041/2026 | VS | VS | 2ND M.A.C.T.(ND),SAMBALPUR(Sambalp |
| | | GOURAV KUMAR JENA | | Mac/0000006/2024 |

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|---|---|---|---|---|
| 148 | D-RPFAM/46096/2026 | PRASANTA KUMAR SAHOO | PRAVASHA PUJAREE PARIDA | / / |
| | RPFAM/300/2026 | VS | VS | JUDGE FAMILY COURT-II,BHUBANESW |
| | | RASHMI REKHA SAHOO | | Crp/0000028/2021 |
| 149 | D-RSA/30736/2026 | SHARADA MUNI | AMIT PRASAD BOSE | / / |
| | RSA/548/2026 | VS | VS | DISTRICT & SESIONS JUDGE,BHUBANE |
| | | COLLECTOR, KHURDA | | RFA/0000023/2024 |
| 150 | D-RSA/47991/2026 | ARMANA KHATOON | DILLIP KUMAR MOHAPATRA | / / |
| | RSA/549/2026 | VS | VS | A.D.J.,SALIPUR(Cuttack) |
| | | ANUWARI BEGUM | | RFA/0000042/2023 |
| 151 | D-RSA/52117/2026 | SUBASH MEHER | RAJIB RATH | / / |
| | RSA/550/2026 | VS | VS | A.D.J.,PADAMPUR(Bargarh ) |
| | | GANESHWAR MEHER | | RFA/0000016/2026 |
| 152 | D-RVWPET/52337/2026 | KALYANI SWAIN | AJIT CHANDRA MOHAPATRA | / / |
| | RVWPET/245/2026 | VS | VS | () |
| | | BIJAY KUMAR SWAIN | | // |
| 153 | D-RVWPET/52338/2026 | STATE OF ODISHA | SASWAT DAS,A.G.A | / / |
| | RVWPET/246/2026 | VS | VS | () |
| | | S.K.TAYAB ALLI | | // |
| 154 | D-TRP(C)/51198/2026 | RASMITA BEHERA | PRATAP CHANDRA MISHRA | / / |
| | TRP(C)/350/2026 | VS | VS | JUDGE FAMILY COURT,CUTTACK(Cutta |
| | | NARAYAN BEHERA | | CP/0000419/2017 |
| 155 | D-TRP(C)/51649/2026 | CHINMAYEE MISHRA | RANJIT MOHANTY | / / |
| | TRP(C)/351/2026 | VS | VS | JUDGE FAMILY COURT,CUTTACK(Cutta |
| | | PUNIT KAR | | CP/0000083/2026 |
| 156 | D-TRP(C)/51385/2026 | TRUPTIMAYEE DASH @ KAMINI SAHOO | KABERI MOHANTY | / / |
| | TRP(C)/352/2026 | VS | VS | JUDGE FAMILY COURT,CUTTACK(Cutta |
| | | SMRUTIRANJAN SATAPATHY | | CP/0000812/2019 |
| 157 | D-TRP(C)/52067/2026 | RAHUL PRATAP RAY | DURGA PRASAD DHAL | / / |
| | TRP(C)/353/2026 | VS | VS | JUDGE FAMILY COURT, KENDRAPARA |
| | | DR. DEBASMITA SHARMA | | CP/0000011/2026 |
| 158 | D-TRP(C)/51677/2026 | ANITA NAIK @ BISWAL | KISHORE CHANDRA MOHANTY | / / |
| | TRP(C)/354/2026 | VS | VS | CIVIL JUDGE (SD),NILAGIRI(Baleshwar) |
| | | MANARANJAN BISWAL | | CS/0000030/2024 |
| 159 | D-TRPCRL/31159/2026 | RAJASHREE SADANGI | AMIYA KUMAR MOHANTY A | / /0 |

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|---|---|---|---|---|
| | TRPCRL/90/2026 | VS | VS | J.M.F.C,CUTTACK(Cuttack) |
| | | BHAGABAN SADANGI | | CRL.EXN/0000076/2020 |
| 160 | D-TRPCRL/33225/2026 | RABINDRANATH MUNI @ GANDA | SURYAKANTA DWIBEDI | PHIRINGIA /53 /2017 |
| | TRPCRL/91/2026 | VS | VS | C.J.M.,PHULBANI(Kandhamal) |
| | | STATE OF ODISHA | | CT/0000233/2017 |
| 161 | D-WA/51694/2026 | STATE OF ODISHA | PRABIR KUMAR RAY,A.G.A | / / |
| | WA/1495/2026 | VS | VS | () |
| | | SARAT CHANDRA MAHANTA | | // |
| 162 | D-WA/51790/2026 | KATAKA MUNICIPAL CORPORATION, KATAKA | PRADIPTA KUMAR MOHANTY (SR. ADV.) | / / |
| | WA/1496/2026 | VS | VS | () |
| | | SUSHIL KUMAR ROUT | | // |
| 163 | D-WA/27632/2025 | UNION BANK OF INDIA, MUMBAI | SANJAT DAS | / / |
| | WA/1497/2026 | VS | VS | () |
| | | HRUSHIKESH BEHERA | | // |
| 164 | D-WA/52000/2026 | STATE OF ODISHA | SURYA NARAYAN PATNAIK,A.G.A | / / |
| | WA/1498/2026 | VS | VS | () |
| | | SASHIKANTA JENA | | // |
| 165 | D-WA/51587/2026 | STATE OF ODISHA | SASWAT DAS,A.G.A | / / |
| | WA/1499/2026 | VS | VS | () |
| | | KUNDINGI BHIMRAJU | | // |
| 166 | D-WP(C)/52040/2026 | BIJAN KUMAR KAR | KUNAL KUMAR SWAIN | / / |
| | WP(C)/36268/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 167 | D-WP(C)/52004/2026 | PRASANT KUMAR MALLIK | STHITI DAS | / / |
| | WP(C)/36269/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 168 | D-WP(C)/51325/2026 | PARIMITA MISHRA | DIGAMBARA MISHRA | / / |
| | WP(C)/36270/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 169 | D-WP(C)/52116/2026 | RAJASHRI BISWAL | SUBASH CHANDRA PANI | / / |
| | WP(C)/36271/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 170 | D-WP(C)/52005/2026 | ASHISH KUMAR SAHOO | STHITI DAS | / / |
| | WP(C)/36272/2026 | VS | VS | () |

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|---|---|---|---|---|
| | | STATE OF ODISHA | | // |
| 171 | D-WP(C)/51921/2026 | GOVINDA CHANDRA PRADHAN | PRINCE PATNAIK | / / |
| | WP(C)/36273/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 172 | D-WP(C)/52146/2026 | SUBASH ANUGULIA | SAKTIDHARA MISHRA | / / |
| | WP(C)/36274/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 173 | D-WP(C)/52008/2026 | KRUSHNA CHANDRA SAHU | STHITI DAS | / / |
| | WP(C)/36275/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 174 | D-WP(C)/51347/2026 | SANTILATA BEHERA | DEEPAK KUMAR SAHOO | / / |
| | WP(C)/36276/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 175 | D-WP(C)/52219/2026 | ANIL KUMAR NAIK | PABITRA KUMAR NAYAK | / / |
| | WP(C)/36277/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 176 | D-WP(C)/38327/2026 | DOLAGOBINDA ARKA | ASHUTOSH KUANR | / / |
| | WP(C)/36278/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 177 | D-WP(C)/46094/2026 | PRAVAKAR SAHOO | NIRANJAN PRASAD PATRA | / / |
| | WP(C)/36279/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 178 | D-WP(C)/52254/2026 | SANJEEB ROUT | SUBHADUTTA ROUTRAY | / / |
| | WP(C)/36280/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 179 | D-WP(C)/51916/2026 | GANESWAR SAHU@SAHOO | PRINCE PATNAIK | / / |
| | WP(C)/36281/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 180 | D-WP(C)/51307/2026 | MRUTYUNJAY DAS | UPENDRA KUMAR SAMAL | / / |
| | WP(C)/36282/2026 | VS | VS | () |
| | | UNION OF INDIA | | // |
| 181 | D-WP(C)/51350/2026 | ALOK CHANDRA NATH | DEEPAK KUMAR SAHOO | / / |
| | WP(C)/36283/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |

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|---|---|---|---|---|
| 182 | D-WP(C)/51930/2026 | MEGHANAD SAHU | PRINCE PATNAIK | / / |
| | WP(C)/36284/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 183 | D-WP(C)/52320/2026 | PALLISHREE MAHARANA | SUSHANTA KUMAR PRADHAN | / / |
| | WP(C)/36285/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 184 | D-WP(C)/51974/2026 | ADARSHA COLLEGE OF ENGINEERING | DEVI PRASAD DASH | / / |
| | WP(C)/36286/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 185 | D-WP(C)/51853/2026 | M/S. MAHALAXMI BHANDAR, GANJAM | ADITYA NARAYAN RAY | / / |
| | WP(C)/36287/2026 | VS | VS | () |
| | | THE COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR | | // |
| 186 | D-WP(C)/51329/2026 | SHAILESH KUMAR NAYAK | ANUP KUMAR BOSE | / / |
| | WP(C)/36288/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 187 | D-WP(C)/52072/2026 | BHAGYALATA PATRA | ANSHUMAN DAS | / / |
| | WP(C)/36289/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 188 | D-WP(C)/51383/2026 | SAKUNTALA SARDAR | RABI NARAYAN BEHERA | / / |
| | WP(C)/36290/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 189 | D-WP(C)/51079/2026 | BIJAYA KUMAR SAHU | | / / |
| | WP(C)/36291/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 190 | D-WP(C)/51784/2026 | LAXMIKANTA PANDA@BAPU | AMIYA KUMAR TARAI | / / |
| | WP(C)/36292/2026 | VS | VS | () |
| | | PRAMOD KUMAR PANDA | | // |
| 191 | D-WP(C)/51713/2026 | LILY NAIK | KUNAL KUMAR SWAIN | / / |
| | WP(C)/36293/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 192 | D-WP(C)/51985/2026 | NILKAMAL LTD.,ANDHERI, MUMBAI | PRATIK DASH | / / |
| | WP(C)/36294/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 193 | D-WP(C)/51931/2026 | THE SUPERINTENDING ENGINEER, MAYURBHANJ IRRIGATION DIVISION, BARIPADA | SABITA RANJAN PATTNAIK, A.G.A | / / |

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|---|---|---|---|---|
| | WP(C)/36295/2026 | VS | VS | () |
| | | BASANTA KUMAR SETHI | | // |
| 194 | D-WP(C)/51715/2026 | RABINDRANATH PRADHAN | ACHYUTANANDA PATTANAIK | / / |
| | WP(C)/36296/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 195 | D-WP(C)/52083/2026 | RAKESH SWAIN | DR. JITENDRA KUMAR LENKA | / / |
| | WP(C)/36297/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 196 | D-WP(C)/51406/2026 | M/S.STEEL AUTHORITY OF INDIA, ROURKELA | SIDDHARTH SAHU | / / |
| | WP(C)/36298/2026 | VS | VS | () |
| | | TULSI PASAYAT | | // |
| 197 | D-WP(C)/51935/2026 | BENUDHAR SAHU | PRINCE PATNAIK | / / |
| | WP(C)/36299/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 198 | D-WP(C)/51720/2026 | LAXMIKANTA BARIK | KUNAL KUMAR SWAIN | / / |
| | WP(C)/36300/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 199 | D-WP(C)/52056/2026 | BADU SARDAR @ BUDU SARDAR | SOUBHAGYA KUMAR DASH | / / |
| | WP(C)/36301/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 200 | D-WP(C)/52057/2026 | JINDAL DUROWELD PRIVATE LTD.,SUNDERGARH | BHABANI PRASAD MOHANTY | / / |
| | WP(C)/36302/2026 | VS | VS | () |
| | | THE ASSISTANT COMMISSIONER OF STATE TAX, ROURKELA-II CIRCLE, SUNDERGARH | | // |
| 201 | D-WP(C)/52059/2026 | SAMAYA SUKRA SARDAR | SOUBHAGYA KUMAR DASH | / / |
| | WP(C)/36303/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 202 | D-WP(C)/51905/2026 | BIKRAM KESHARI SAHOO | AJAYA KUMAR MOHARANA | / / |
| | WP(C)/36304/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 203 | D-WP(C)/52062/2026 | BISWAJIT NAYAK | BHABANI PRASAD MOHANTY | / / |
| | WP(C)/36305/2026 | VS | VS | () |
| | | THE ASST.COMMISSIONER, ROURKELA-II CIRCLE, SUNDERGARH | | // |
| 204 | D-WP(C)/51412/2026 | PUSPANJALI BHITRIA | MONOMOY BASU | / / |
| | WP(C)/36306/2026 | VS | VS | () |

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|---|---|---|---|---|
| | | STATE OF ODISHA | | // |
| 205 | D-WP(C)/51464/2026 | NARENDRA KUMAR BISHI | KRISHNA CHANDRA SAHU | / / |
| | WP(C)/36307/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 206 | D-WP(C)/51910/2026 | UPENDRA KUMAR SAHOO | MANORANJAN PADHI | / / |
| | WP(C)/36308/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 207 | D-WP(C)/51731/2026 | SADANANDA NAIK | SIBA PRASAD PATRA | / / |
| | WP(C)/36309/2026 | VS | VS | () |
| | | MAHANADI COALFIELDS LTD, SAMBALPUR | | // |
| 208 | D-WP(C)/51869/2026 | OM PRAKASH SINGHSAMANTA | AKSHAYA KUMAR PANDEY | / / |
| | WP(C)/36310/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 209 | D-WP(C)/51302/2026 | MRUTYUNJAY DAS | UPENDRA KUMAR SAMAL | / / |
| | WP(C)/36311/2026 | VS | VS | () |
| | | UNION OF INDIA | | // |
| 210 | D-WP(C)/51883/2026 | SIBA @ SHIBA CHARAN MADHUAL | NIRANJAN LENKA | / / |
| | WP(C)/36312/2026 | VS | VS | () |
| | | TAHASILDAR, KISHANNAGAR, KATAKA | | // |
| 211 | D-WP(C)/51086/2026 | DEVI PRASAD MOHANTY | STHITI PRAGYAN SUNANDINI | / / |
| | WP(C)/36313/2026 | VS | VS | () |
| | | AUTHORIZED OFFICER, BANDHAN BANK LIMITED, KOLKATA | | // |
| 212 | D-WP(C)/51923/2026 | AJIT KUMAR DAS | PRADEEP KUMAR MAHAPATRA | / / |
| | WP(C)/36314/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 213 | D-WP(C)/51937/2026 | RAMESH KUMAR SINGH | SUJATA JENA | / / |
| | WP(C)/36315/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 214 | D-WP(C)/52038/2026 | HRUDANANDA RATH | KUNAL KUMAR SWAIN | / / |
| | WP(C)/36316/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 215 | D-WP(C)/52048/2026 | SANGHAMITRA RANA | KUNAL KUMAR SWAIN | / / |
| | WP(C)/36317/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |

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|---|---|---|---|---|
| 216 | D-WP(C)/51799/2026 | PRAVAT KUMAR SENAPATI | KRISHNA CHANDRA SAHU | / / |
| | WP(C)/36318/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 217 | D-WP(C)/51947/2026 | GIRISH CHANDRA DALAI | PRAMOD KUMAR JENA | / / |
| | WP(C)/36319/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 218 | D-WP(C)/52119/2026 | SAHAJAN KHAN | SUBASH CHANDRA PANI | / / |
| | WP(C)/36320/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 219 | D-WP(C)/51465/2026 | DEBARAJ BEHERA | KRISHNA CHANDRA SAHU | / / |
| | WP(C)/36321/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 220 | D-WP(C)/51972/2026 | ADARSHA INSTITUTE OF TECHNOLOGY AND MANAGEMENT | DEVI PRASAD DASH | / / |
| | WP(C)/36322/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 221 | D-WP(C)/51838/2026 | BIDYADHAR KABI | SHREEKANTA PRASAD SAHOO (1) | / / |
| | WP(C)/36323/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 222 | D-WP(C)/40553/2026 | ER.SWATI PRADHAN | ACHYUTANANDA PATTANAIK | / / |
| | WP(C)/36324/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 223 | D-WP(C)/51873/2026 | BHOBANI MUDULI | AKSHAYA KUMAR PANDEY | / / |
| | WP(C)/36325/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 224 | D-WP(C)/51636/2026 | TRILOCHAN TUDU | SUBHADUTTA ROUTRAY | / / |
| | WP(C)/36326/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 225 | D-WP(C)/51888/2026 | SATYABRATA SASMAL | CHANDAN KUMAR SAHOO | / / |
| | WP(C)/36327/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 226 | D-WP(C)/44801/2026 | SUKANTA KUMAR SANKHUA | SANJAY KUMAR PATRA | / / |
| | WP(C)/36328/2026 | VS | VS | () |
| | | TATA CAPITAL LIMITED, KHORDHA | | // |
| 227 | D-WP(C)/51914/2026 | RIMABATI SA | ALOK KUMAR PANDA | / / |

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|---|---|---|---|---|
| | WP(C)/36329/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 228 | D-WP(C)/52037/2026 | KAPILENDRA SAHU | KUNAL KUMAR SWAIN | / / |
| | WP(C)/36330/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 229 | D-WP(C)/51969/2026 | SATYABRATA JENA | PRABODHA CHANDRA NAYAK | / / |
| | WP(C)/36331/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 230 | D-WP(C)/51815/2026 | M/S SAI BUILDERS | JAGAMOHAN PATTANAIK | / / |
| | WP(C)/36332/2026 | VS | VS | () |
| | | PRINCIPAL CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE | | // |
| 231 | D-WP(C)/51739/2026 | LAXMIKANTA NAIK | SIBA PRASAD PATRA | / / |
| | WP(C)/36333/2026 | VS | VS | () |
| | | MAHANADI COALFIELDS LTD., SAMBALPUR | | // |
| 232 | D-WP(C)/51857/2026 | SUSAMA BHANJA | SAROJA KANTA SAMAL | / / |
| | WP(C)/36334/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 233 | D-WP(C)/45519/2026 | NRUSINGHA CHARAN PANDA | ANKITA MUKHERJI | / / |
| | WP(C)/36335/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 234 | D-WP(C)/51740/2026 | HEMANANDA NAIK | SIBA PRASAD PATRA | / / |
| | WP(C)/36336/2026 | VS | VS | () |
| | | MAHANADI COALFIELDS LTD., SAMBALPUR | | // |
| 235 | D-WP(C)/51859/2026 | DIPTI MOHAPATRA | SAROJA KANTA SAMAL | / / |
| | WP(C)/36337/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 236 | D-WP(C)/39492/2026 | JHARIA SAHOO | ATMAJIT MANMITH DAS | / / |
| | WP(C)/36338/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 237 | D-WP(C)/49050/2026 | MANGALA ASSOCIATES PRIVATE LIMITED | AVIJIT PATNAIK | / / |
| | WP(C)/36339/2026 | VS | VS | () |
| | | THE ASSISTANT COMMISSIONER (ANTI- EVASION) CGST AND CENTRAL EXCISE, ROURKELA | | // |
| 238 | D-WP(C)/51978/2026 | HEMANTA KUMAR PANDA | PRASANTA KUMAR JOSHI | / / |
| | WP(C)/36340/2026 | VS | VS | () |

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|---|---|---|---|---|
| | | STATE OF ODISHA | | // |
| 239 | D-WP(C)/51768/2026 | KALEBAR MUNDARI | KIRTAN DANG | / / |
| | WP(C)/36341/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 240 | D-WP(C)/51847/2026 | PARAMANANDA MANDAL | SAIBRATA RATH | / / |
| | WP(C)/36342/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 241 | D-WP(C)/48131/2026 | DR.AMIYA KUMAR SWAIN | BHUBANANANDA LENKA | / / |
| | WP(C)/36343/2026 | VS | VS | () |
| | | THE PRINCIPAL SECY. TO GOVT OF ODISHA, HEALTH AND FAMILY WELFARE DEPT., KHORDHA | | // |
| 242 | D-WP(C)/51737/2026 | NABIN CHANDRA MAJHI | SIBA PRASAD PATRA | / / |
| | WP(C)/36344/2026 | VS | VS | () |
| | | MAHANADI COALFIELDS LTD.,SAMBALPUR | | // |
| 243 | D-WP(C)/52141/2026 | DR.KARUNAKAR ROUL | PRANAB KUMAR GHOSE | / / |
| | WP(C)/36345/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 244 | D-WP(C)/40140/2026 | TUNIBALA SAHU | SANDHYARANI PANI | / / |
| | WP(C)/36346/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 245 | D-WP(C)/49094/2026 | SHASHIBHUSAN MOHARANA | NATABAR PANDA | / / |
| | WP(C)/36347/2026 | VS | VS | () |
| | | THE SUPERINTENDENT OF CGST AND CENTRAL EXCISE, DHENKANAL | | // |
| 246 | D-WP(C)/51864/2026 | M/S.MAHALAXMI BHANDAR, GANJAM | ADITYA NARAYAN RAY | / / |
| | WP(C)/36348/2026 | VS | VS | () |
| | | THE COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE, BHUBANESWAR | | // |
| 247 | D-WP(C)/51569/2026 | M/S.BAPSA ENTERPRISES PVT.LTD.,MANCHESWAR, BHUBANESWAR | BIRAJA SANKAR MISHRA | / / |
| | WP(C)/36349/2026 | VS | VS | () |
| | | M/S.SAMMAAN CAPITAL LTD. NEW DELHI | | // |
| 248 | D-WP(C)/49678/2026 | RAJENDRA KUMAR PRUSTY | SADASIVA PATRA (1) | / / |
| | WP(C)/36350/2026 | VS | VS | () |
| | | UNION OF INDIA | | // |
| 249 | D-WP(C)/45196/2026 | BHABANI SHANKAR RATH | SOURAV SUMAN BHUYAN | / / |
| | WP(C)/36351/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |

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|---|---|---|---|---|
| 250 | D-WP(C)/52024/2026 | RAMA KRUSHNA PATTNAIK | SUKANTA KUMAR DALAI | / / |
| | WP(C)/36352/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 251 | D-WP(C)/52271/2026 | M/S. GYAN KALP CHARITABLE TRUST, KHORDHA | NALINI KANTA DASH | / / |
| | WP(C)/36353/2026 | VS | VS | () |
| | | DEBTS RECOVERY TRIBUNAL, CUTTACK | | // |
| 252 | D-WP(C)/51227/2026 | JAMUNA RANA | DHANANJAYA MUND | / / |
| | WP(C)/36354/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 253 | D-WP(C)/49788/2026 | DWIJABARA NANDA | KHIROD KUMAR SWAIN | / / |
| | WP(C)/36355/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 254 | D-WP(C)/48945/2026 | PRAFULLA CHANDRA JENA | DEBASIS PANIGRAHI | / / |
| | WP(C)/36356/2026 | VS | VS | () |
| | | MEMBER, BOARD OF REVENUE, KHORDHA | | // |
| 255 | D-WP(C)/51315/2026 | ALOK KUMAR SATAPATHY | GYANA RANJAN MAHAPATRA | / / |
| | WP(C)/36357/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 256 | D-WP(C)/52181/2026 | M/S.SHREE CONSTRUCTION, KHORDHA | ADHIRAJ MOHANTY | / / |
| | WP(C)/36358/2026 | VS | VS | () |
| | | THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR | | // |
| 257 | D-WP(C)/52179/2026 | M/S. BEDROCK VENTURES PVT.LTD., CUTTACK | ADHIRAJ MOHANTY | / / |
| | WP(C)/36359/2026 | VS | VS | () |
| | | THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR | | // |
| 258 | D-WP(C)/51865/2026 | SIVA PRASAD SAHU | AKSHAYA KUMAR PANDEY | / / |
| | WP(C)/36360/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 259 | D-WP(C)/52025/2026 | PRABHASINI PATRA | SUKANTA KUMAR DALAI | / / |
| | WP(C)/36361/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 260 | D-WP(C)/51924/2026 | PRAKASH CHANDRA MOHAPATRA @ PRAKASH MOHAPATRA | ACHYUTANANDA PATTANAIK | / / |
| | WP(C)/36362/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 261 | D-WP(C)/51855/2026 | GAYADHAR BISWAL | SAIBRATA RATH | / / |

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|---|---|---|---|---|
| | WP(C)/36363/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 262 | D-WP(C)/52296/2026 | ASHOK KUMAR BAG | NIHAL RATH | / / |
| | WP(C)/36364/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 263 | D-WP(C)/51321/2026 | AKSHAYA KUMAR DASH | BIKRAM CHANDRA GHADEI | / / |
| | WP(C)/36365/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 264 | D-WP(C)/52030/2026 | SABITA MOHAPATRA | SUKANTA KUMAR DALAI | / / |
| | WP(C)/36366/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 265 | D-WP(C)/38708/2026 | KALPANA NAIK | SANDHYARANI PANI | / / |
| | WP(C)/36367/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 266 | D-WP(C)/52026/2026 | SANTOSH KUMAR PANDA | SUKANTA KUMAR DALAI | / / |
| | WP(C)/36368/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 267 | D-WP(C)/52021/2026 | M/S JAGDISH SABAT | KANANBALA ROY CHOUDHURY | / / |
| | WP(C)/36369/2026 | VS | VS | () |
| | | THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI | | // |
| 268 | D-WP(C)/50506/2026 | REETARANI PUJARI | SHREYANSH RAJGURU | / / |
| | WP(C)/36370/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 269 | D-WP(C)/52032/2026 | BIMAL CHANDRA DAS | SUKANTA KUMAR DALAI | / / |
| | WP(C)/36371/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 270 | D-WP(C)/49916/2026 | BALARAM SAHOO | RAKESH BEHERA | / / |
| | WP(C)/36372/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 271 | D-WP(C)/51571/2026 | Dr. SUSAMA KUMARI PANIGRAHI | SANDHYARANI PANI | / / |
| | WP(C)/36373/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 272 | D-WP(C)/51414/2026 | MAHENDRA BAG | SUNIL KUMAR PANDA | / / |
| | WP(C)/36374/2026 | VS | VS | () |

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|---|---|---|---|---|
| | | THE GENERAL MANGER, MAHANADI COAL FIELD LIMITED, SUNDARGARH | | // |
| 273 | D-WP(C)/52091/2026 | M/S DHABALESWAR FILLING STATION | JIBAN JYOTI PRADHAN | / / |
| | WP(C)/36375/2026 | VS | VS | () |
| | | THE ASST COMMISSIONER OF STATE TAX,CUTTACK-II CIRCLE | | // |
| 274 | D-WP(C)/52201/2026 | MINATI BHOI | ANUPAM RATH | / / |
| | WP(C)/36376/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 275 | D-WP(C)/51741/2026 | SARASWATI SA | SIBA PRASAD PATRA | / / |
| | WP(C)/36377/2026 | VS | VS | () |
| | | MAHANADI COALFIELDS LTD., SAMBALPUR | | // |
| 276 | D-WP(C)/52075/2026 | HRUDANANDA SAHU | PRATIM TEJASMAN | / / |
| | WP(C)/36378/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 277 | D-WP(C)/50194/2026 | PRAVAT NALINI MISHRA | SARAT CHANDRA SAMAL | / / |
| | WP(C)/36379/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 278 | D-WP(C)/51818/2026 | SATYAJIT NATH | SOUBHAGYA SWAIN | / / |
| | WP(C)/36380/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 279 | D-WP(C)/52203/2026 | DHANESWAR DHARUA | ANUPAM RATH | / / |
| | WP(C)/36381/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 280 | D-WP(C)/52566/2026 | NARESH PATTNAIK | KRISHNA CHANDRA SAHU | / / |
| | WP(C)/36382/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 281 | D-WP(C)/52145/2026 | DEBABRATA MOHANTY | ASUTOSH ROUT | / / |
| | WP(C)/36383/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 282 | D-WP(C)/51634/2026 | ANTARYAMI BHUTIA | RAKESH BEHERA | / / |
| | WP(C)/36384/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 283 | D-WP(C)/52205/2026 | BHUBANESWAR DHARUA | ANUPAM RATH | / / |
| | WP(C)/36385/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |

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|---|---|---|---|---|
| 284 | D-WP(C)/51965/2026 | BAIDHAR JENA | BIPIN KUMAR NAYAK | / / |
| | WP(C)/36386/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 285 | D-WP(C)/52238/2026 | KABIRAJ PANIGRAHI | LAXMIKANTA MOHANTY | / / |
| | WP(C)/36387/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 286 | D-WP(C)/52124/2026 | SUBHASMITA SAHOO | MRITUNJAY BANERJEE | / / |
| | WP(C)/36388/2026 | VS | VS | () |
| | | AXIS BANK LTD., AHMEDABAD | | // |
| 287 | D-WP(C)/52392/2026 | GUNANIDHI SAHOO | KSHIROD KUMAR ROUT | / / |
| | WP(C)/36389/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 288 | D-WP(C)/52142/2026 | ADARSH KUMAR JESWAL | DHIRENDRA KUMAR MOHAPATRA | / / |
| | WP(C)/36390/2026 | VS | VS | () |
| | | ODISHA STATE BAR COUNCIL, CUTTACK | | // |
| 289 | D-WP(C)/52023/2026 | PRADIPTA KUMAR SAHOO | DOLAGOBINDA MOHAPATRA | / / |
| | WP(C)/36391/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 290 | D-WP(C)/51981/2026 | MAA TARINI S.H.G, KENDRAPARA | RAJIV KUMAR MAHANTA | / / |
| | WP(C)/36392/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 291 | D-WP(C)/52427/2026 | ACHYUTANANDA DHAL | DILLIP KUMAR MOHAPATRA | / / |
| | WP(C)/36393/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 292 | D-WP(C)/52014/2026 | MIRALATA JENA | STHITI DAS | / / |
| | WP(C)/36394/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 293 | D-WP(C)/52143/2026 | GOKULANANDA MANSINGH | SOUBHAGYA SWAIN | / / |
| | WP(C)/36395/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 294 | D-WP(C)/51228/2026 | UNION OF INDIA | RAJESH KUMAR MAHAPATRA | / / |
| | WP(C)/36396/2026 | VS | VS | () |
| | | SHIBA SANKAR SWAIN | | // |
| 295 | D-WP(C)/52058/2026 | ANANTARAM MAHAPATRO | SUKANTA KUMAR DALAI | / / |

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|---|---|---|---|---|
| | WP(C)/36397/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 296 | D-WP(C)/52572/2026 | RAJA KISHORE DAS | SAMAPIKA MISHRA | / / |
| | WP(C)/36398/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 297 | D-WP(C)/50569/2026 | MAHENDRA SWAIN | DEEPAK KU SAHOO | / / |
| | WP(C)/36399/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 298 | D-WP(C)/52208/2026 | BHUBANESWAR DHARUA | ANUPAM RATH | / / |
| | WP(C)/36400/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 299 | D-WP(C)/52562/2026 | BHIMASEN JENA | RABINDRANATH BARIK | / / |
| | WP(C)/36401/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 300 | D-WP(C)/52061/2026 | RAMAKANTA SWAIN | SUBHRANSU BHUSAN MOHANTY | / / |
| | WP(C)/36402/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 301 | D-WP(C)/52153/2026 | APURBABALA CHOUDHURY | BIJAY KUMAR BEHERA | / / |
| | WP(C)/36403/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 302 | D-WP(C)/52489/2026 | ALOK DASH | LAXMIKANTA MOHANTY | / / |
| | WP(C)/36404/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 303 | D-WP(C)/52042/2026 | UMESH CHANDRA SENAPATY | KUNAL KUMAR SWAIN | / / |
| | WP(C)/36405/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 304 | D-WP(C)/52094/2026 | RAJKISHOR ROUT | ANUGRAHA NARAYAN SAMANTRAY | / / |
| | WP(C)/36406/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 305 | D-WP(C)/48609/2026 | SUPERINTENDING ENGINEER, PUBLIC HEALTH DIVISION, CUTTACK | DEBASHIS TRIPATHY, A.G.A | / / |
| | WP(C)/36407/2026 | VS | VS | () |
| | | MINAKETAN BEHERA | | // |
| 306 | D-WP(C)/52505/2026 | RABIBRATA SAHU | LAXMIKANTA MOHANTY | / / |
| | WP(C)/36408/2026 | VS | VS | () |

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|---|---|---|---|---|
| | | STATE OF ODISHA | | // |
| 307 | D-WP(C)/52095/2026 | RAJKISHOR ROUT | ANUGRAHA NARAYAN SAMANTRAY | / / |
| | WP(C)/36409/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 308 | D-WP(C)/52150/2026 | MAMATA PRUSTY | ACHYUTANANDA PATTANAIK | / / |
| | WP(C)/36410/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 309 | D-WP(C)/49943/2026 | RANJIT SAHOO | RAKESH BEHERA | / / |
| | WP(C)/36411/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 310 | D-WP(C)/51920/2026 | CHANDNA PATRA | BISWANATH BEHERA | / / |
| | WP(C)/36412/2026 | VS | VS | () |
| | | THE COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR | | // |
| 311 | D-WP(C)/51357/2026 | CHINMOY KUMAR BISWAL | MANOJ KUMAR MOHANTY | / / |
| | WP(C)/36413/2026 | VS | VS | () |
| | | JYOTIRMAYA BISWAL | | // |
| 312 | D-WP(C)/52341/2026 | SANDHYARANI NAYAK | SUKANTA KUMAR DALAI | / / |
| | WP(C)/36414/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 313 | D-WP(C)/52029/2026 | MEENAKSHI HARICHANDAN | SUKANTA KUMAR DALAI | / / |
| | WP(C)/36415/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 314 | D-WP(C)/52159/2026 | DR. SASWAT KUMAR NAYAK | JIBAN KANTA PATTANAIK | / / |
| | WP(C)/36416/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 315 | D-WP(C)/51769/2026 | DULABHA GOP | KIRTAN DANG | / / |
| | WP(C)/36417/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 316 | D-WP(C)/52466/2026 | MANAGING COMMITTEE OF MARUTI UCHA BIDYAPITHA, BAGHILOBABANPUR | DILLIP KUMAR MOHAPATRA | / / |
| | WP(C)/36418/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 317 | D-WP(C)/52394/2026 | M/S.PITABAS JENA,POKHARIGAON, CUTTACK | LAXMINARAYAN SAHOO | / / |
| | WP(C)/36419/2026 | VS | VS | () |
| | | SUPERNITENDENT, CUTTACK-III, RANGE, CUTTACK | | // |

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|---|---|---|---|---|
| 318 | D-WP(C)/50573/2026 | BISHNU CHARAN RANA | BIKRAM CHANDRA GHADEI | / / |
| | WP(C)/36420/2026 | VS | VS | () |
| | | CHAIRMAN OF THE BAR COUNCIL OF INDIA, NEW DELHI | | // |
| 319 | D-WP(C)/42034/2026 | MAHANTA SHRI DIBYANANDSARASWATI, BHUBANESWAR | SANTOSH KUMAR SAMANTARAY | / / |
| | WP(C)/36421/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 320 | D-WP(C)/52160/2026 | DR. DEBASHIS MOHARANA | JIBAN KANTA PATTANAIK | / / |
| | WP(C)/36422/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 321 | D-WP(C)/51966/2026 | THE SUPERINTENDING ENGINEER, MAYURBHANJ IRRIGATION DIVISION, BARIPADA | SABITA RANJAN PATTNAIK, A.G.A | / / |
| | WP(C)/36423/2026 | VS | VS | () |
| | | PARSURAM BISWAL | | // |
| 322 | D-WP(C)/43747/2026 | JAGANNATH SAHOO | SANDHYARANI PANI | / / |
| | WP(C)/36424/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 323 | D-WP(C)/51775/2026 | BISWAJIT PATTNAIK | SUKANTA KUMAR DALAI | / / |
| | WP(C)/36425/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 324 | D-WP(C)/51832/2026 | BRAJA KISHORE BHUYAN | SHREEKANTA PRASAD SAHOO (1) | / / |
| | WP(C)/36426/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 325 | D-WP(C)/51563/2026 | TIKINA BEHERA | ARUPANANDA GOSWAMY | / / |
| | WP(C)/36427/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 326 | D-WP(C)/52372/2026 | BHAIRAB CHARAN PATRA | SARAT KUMAR BEHERA | / / |
| | WP(C)/36428/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 327 | D-WP(C)/51946/2026 | RAJESH KUMAR AGRAWAL @ RAJESH AGRAWAL | DHIRENDRA KUMAR MOHAPATRA | / / |
| | WP(C)/36429/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 328 | D-WP(C)/51918/2026 | RAVI KUMAR MANTRA | PRADEEP KUMAR MAHAPATRA | / / |
| | WP(C)/36430/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 329 | D-WP(C)/51892/2026 | SHIVSANKAR MOHANTY | | / / |

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|---|---|---|---|---|
| | WP(C)/36431/2026 | VS | VS | () |
| | | UNION OF INDIA | | // |
| 330 | D-WP(C)/52122/2026 | DURGA PRASAD PANDA | BHABANI SHANKAR RAYAGURU | / / |
| | WP(C)/36432/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 331 | D-WP(C)/52027/2026 | RAJANIKANTA MOHANTY | SUKANTA KUMAR DALAI | / / |
| | WP(C)/36433/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 332 | D-WP(C)/51629/2026 | RABINARAYAN SAHOO | RAKESH BEHERA | / / |
| | WP(C)/36434/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 333 | D-WP(C)/52379/2026 | CHANDRAMANI BHOI | SARAT KUMAR BEHERA | / / |
| | WP(C)/36435/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 334 | D-WP(C)/52169/2026 | CLUB USHALOK, KHARABELA NAGAR, BHUBANESWAR | SIDDHARTH SAHU | / / |
| | WP(C)/36436/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 335 | D-WP(C)/51934/2026 | LIPIKA DAS | SUNIL KUMAR PANDA | / / |
| | WP(C)/36437/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 336 | D-WP(C)/52049/2026 | SUSANTA KUMAR PADHAN | TIKERAM MEHER | / / |
| | WP(C)/36438/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 337 | D-WP(C)/51941/2026 | SURESH KUMAR BISWAL | SASIBHUSAN JENA | / / |
| | WP(C)/36439/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 338 | D-WP(C)/51961/2026 | NARAYAN MURMU | RANJIT MOHANTY | / / |
| | WP(C)/36440/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 339 | D-WP(C)/52170/2026 | TANMAYA KUMAR NAYAK | JYOTI PATNAIK | / / |
| | WP(C)/36441/2026 | VS | VS | () |
| | | NATIONAL HIGHWAY AUTHORITY OF INDIA (NHAI), KHORDHA | | // |
| 340 | D-WP(C)/52053/2026 | RADHASHYAM MOHANTY | SUKANTA KUMAR DALAI | / / |
| | WP(C)/36442/2026 | VS | VS | () |

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|---|---|---|---|---|
| | | STATE OF ODISHA | | // |
| 341 | D-WP(C)/47546/2026 | SADAN NAIK | RAJIB LOCHAN PATTNAIK | / / |
| | WP(C)/36443/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 342 | D-WP(C)/52576/2026 | HEMANTA KUMAR DASH | DR. BINODA KUMAR MISHRA | / / |
| | WP(C)/36444/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 343 | D-WP(C)/49909/2026 | RAGHUNATH SAHOO | PADMAJA PATTNAIK | / / |
| | WP(C)/36445/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 344 | D-WP(C)/51943/2026 | FARZANA JAMIL | SUKANTA KUMAR NAYAK | / / |
| | WP(C)/36446/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 345 | D-WP(C)/52152/2026 | PRAFULLA KUANR | DURGESH NARAYAN RATH | / / |
| | WP(C)/36447/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 346 | D-WP(C)/51968/2026 | JAYANTI SAHOO | NIRANJAN BEHERA | / / |
| | WP(C)/36448/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 347 | D-WP(C)/51718/2026 | MINATI KUMARI MALLA | DURGESH NARAYAN RATH | / / |
| | WP(C)/36449/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 348 | D-WP(C)/50223/2026 | GANGADHAR BHOI | AMIT PRASAD BOSE | / / |
| | WP(C)/36450/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 349 | D-WP(C)/52537/2026 | JANARDAN PANDA | SIDHARTH SHANKAR PADHY | / / |
| | WP(C)/36451/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 350 | D-WP(C)/52168/2026 | NARAHARI SAHU | SURYAKANTA DASMOHAPATRA | / / |
| | WP(C)/36452/2026 | VS | VS | () |
| | | AUTHORISED OFFICER, UCO BANK, BHUBANESWAR | | // |
| 351 | D-WP(C)/50261/2026 | NILSU PATTNAYAK | SIDHARTH SHANKAR PADHY | / / |
| | WP(C)/36453/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |

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|---|---|---|---|---|
| 352 | D-WP(C)/52028/2026 | DILLIP KUMAR PRADHAN | SUKANTA KUMAR DALAI | / / |
| | WP(C)/36454/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 353 | D-WP(C)/51880/2026 | SURAMADHAB PANI | AMBUJA BANDHU PARIDA | / / |
| | WP(C)/36455/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 354 | D-WP(C)/52041/2026 | MANAGING COMMITTE OF PANCHAYAT HIGH SCHOOL, BICHHAKHANDI, JAJPUR | KUNAL KUMAR SWAIN | / / |
| | WP(C)/36456/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 355 | D-WP(C)/51123/2026 | PRADIPTA KUMAR SAMANTARAY | GYANA RANJAN SETHI | / / |
| | WP(C)/36457/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 356 | D-WP(C)/51320/2026 | DURGA CHARAN MOHAPATRA | AMIT PRASAD BOSE | / / |
| | WP(C)/36458/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 357 | D-WP(C)/49702/2026 | SUDHEERENDRA KUMAR NAYAK | SARADA PRASANNA SARANGI | / / |
| | WP(C)/36459/2026 | VS | VS | () |
| | | EMPLOYEES PROVIDENT FUND ORGANISATION, EPFO HEAD OFFICE, NEW DELHI | | // |
| 358 | D-ABLAPL/32423/2026 | SUSANTA CHOUDHURY @ NANDU | PRASANTA KUMAR PANDA | DIGAPAHANDI /365 /2026 |
| | ABLAPL/12636/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 359 | D-ABLAPL/32442/2026 | PANCHANAN MAHAKUD | KHIROD KUMAR SWAIN | / /0 |
| | ABLAPL/12637/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 360 | D-ABLAPL/33455/2026 | KALIA @MANAS JENA | PRADIPTA BEURA | / / |
| | ABLAPL/12638/2026 | VS | VS | J.M.F.C.,TIGIRIA(Cuttack) |
| | | STATE OF ODISHA | | 2(A)CC/0000042/2026 |
| 361 | D-ABLAPL/33465/2026 | MANAS RANJAN BEHERA | ASHOK KUMAR SARANGI | NALCO /74 /2019 |
| | ABLAPL/12639/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 362 | D-ABLAPL/33556/2026 | NIMAI CHARAN MAITY | PRAMOD KUMAR JENA | BASTA /523 /2026 |
| | ABLAPL/12640/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 363 | D-ABLAPL/30679/2026 | SANDEEP GIRI @ SANDIP GIRI | SURESH KUMAR PANDA | JAGATPUR /640 /2026 |

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## CASES REGISTERED REPORT AS ON :03/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | ABLAPL/12641/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 364 | D-ABLAPL/32083/2026 | BASANTA KUMAR MUDULI | MANORANJAN DAS | KHARABEL NAGAR P.S. /580 /2026 |
| | ABLAPL/12642/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 365 | D-ABLAPL/33562/2026 | MANIKA GHADEI @ MANJULATA PARAMANIK | AMULYA RATNA PANDA | PANIKOILI /376 /2026 |
| | ABLAPL/12643/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 366 | D-ABLAPL/33335/2026 | SK. MANIR @ SEKH MANIRUDDIN | DEEPAK GOCHHAYAT | DHAMNAGAR /225 /2023 |
| | ABLAPL/12644/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 367 | D-ABLAPL/31325/2026 | RANJAN MOHANTY | BYOMAKESH TRIPATHY | / /0 |
| | ABLAPL/12645/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 368 | D-ABLAPL/32022/2026 | MONALESHA @ MONALISA MOHANTY | BYOMAKESH TRIPATHY | CHHEND /260 /2026 |
| | ABLAPL/12646/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 369 | D-ABLAPL/33616/2026 | JITENDRA KUMAR NAYAK @ JITU | PRAVASH CHANDRA JENA | DASPALLA /305 /2026 |
| | ABLAPL/12647/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 370 | D-ABLAPL/33617/2026 | BISWANATH PARAMANIK @ DEBA MANDAL | AMLAN SHAKTI PAUL | BEGUNIA P.S. /471 /2026 |
| | ABLAPL/12648/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 371 | D-ABLAPL/32162/2026 | GOPABANDHU MAJHI | BYOMAKESH TRIPATHY | / /0 |
| | ABLAPL/12649/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 372 | D-ABLAPL/31545/2026 | HATIA @ SATYARANJAN BISWAL | PRAMOD KUMAR JENA | BALIAPAL /457 /2026 |
| | ABLAPL/12650/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 373 | D-ABLAPL/31514/2026 | SATYAPRAKASH SWAIN @ RAJARAM SWAIN | SK. ZAFARULLA | BHANDARIPOKHARI /459 /2026 |
| | ABLAPL/12651/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 374 | D-ABLAPL/32874/2026 | SAMPAD KUMAR BAL | BYOMAKESH TRIPATHY | / /0 |
| | ABLAPL/12652/2026 | VS | VS | () |

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## CASES REGISTERED REPORT AS ON :03/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | | STATE OF ODISHA | | // |
| 375 | D-ABLAPL/33566/2026 | PRAVAT @ PRABHAT KESHARI SAMANTASINGHAR | SANJIB KUMAR BHANJADEO | INDUSTRIAL ESTATE PS /325 /2026 |
| | ABLAPL/12653/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 376 | D-ABLAPL/33567/2026 | GANESH BISWAL | SANJIB KUMAR BHANJADEO | INDUSTRIAL ESTATE PS /325 /2026 |
| | ABLAPL/12654/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 377 | D-ABLAPL/33631/2026 | BIKI @BIKRAM KESHARI PATRA | KULDEEP MOHANTY | Bamapada (Industrial Area) /356 /2026 |
| | ABLAPL/12655/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 378 | D-ABLAPL/33571/2026 | BYOMAKESH BISWAL | SANJIB KUMAR BHANJADEO | INDUSTRIAL ESTATE PS /325 /2026 |
| | ABLAPL/12656/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 379 | D-ABLAPL/33636/2026 | B.KRUSHNA PATRA | LAMBODOR ACHARI | DIGAPAHANDI /331 /2025 |
| | ABLAPL/12657/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 380 | D-ABLAPL/32875/2026 | BRUNDABAN DAS | BYOMAKESH TRIPATHY | / /0 |
| | ABLAPL/12658/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 381 | D-ABLAPL/33021/2026 | PRADEEP KUMAR NAIK | GAUTAM CHARAN ROUT | BALUGAON P.S. /442 /2026 |
| | ABLAPL/12659/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 382 | D-ABLAPL/33150/2026 | PRAKASH MALLICK | DEEPAK KU SAHOO | DERABIS /236 /2026 |
| | ABLAPL/12660/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 383 | D-ABLAPL/33624/2026 | SHASHIKANTA ROUT | ARJUNA CHARANA BEHERA | SORO /682 /2026 |
| | ABLAPL/12661/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 384 | D-ABLAPL/33630/2026 | SUSANTA KUMAR BARIK @ SUSHANTA @ LALA BARIK | PITAMBAR JENA | JHUMPURA /136 /2026 |
| | ABLAPL/12662/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 385 | D-ABLAPL/33584/2026 | SANKAR SAHOO @ HARISANKAR SAHOO | MANOJ KUMAR PANI | / /0 |
| | ABLAPL/12663/2026 | VS | VS | J.M.F.C.,BHAPUR(Nayagarh ) |
| | | STATE OF ODISHA | | 2(A)CC/0000024/2026 |

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## CASES REGISTERED REPORT AS ON :03/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| 386 | D-ABLAPL/33692/2026 | PUJARANI SETHY | PRAKASH CHANDRA DASH | BHADRESWAR /287 /2026 |
| | ABLAPL/12664/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 387 | D-ABLAPL/32870/2026 | BENUDHAR MARTHA | BYOMAKESH TRIPATHY | / /0 |
| | ABLAPL/12665/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 388 | D-ABLAPL/24636/2026 | MANGAT TUDU | GIRENDRA KUMAR GOSWAMI | RASGOBINDPUR /205 /2026 |
| | ABLAPL/12666/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 389 | D-ABLAPL/32871/2026 | SURYANARAYAN TRIPATHY | BYOMAKESH TRIPATHY | / /0 |
| | ABLAPL/12667/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 390 | D-ABLAPL/33666/2026 | ASWINI KUMAR JENA | JUGALA KISHORE PANDA | MAHILA P.S.(BBSR) /377 /2026 |
| | ABLAPL/12668/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 391 | D-ABLAPL/33687/2026 | GITA RANI MISHRA | DURGA PRASAD DHAL | BURLA /290 /2020 |
| | ABLAPL/12669/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 392 | D-ABLAPL/33699/2026 | BEDAPRAVA PRADHAN | RABI NARAYAN MOHANTY | KHARABEL NAGAR P.S. /694 /2026 |
| | ABLAPL/12670/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 393 | D-ABLAPL/33697/2026 | JASBIR SINGH | SUBHASHIS MISHRA | KHANDAGIRI P.S. /775 /2026 |
| | ABLAPL/12671/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 394 | D-ABLAPL/33702/2026 | DIPTESWAR PRASAD NANDA | RAJIB LOCHAN PATTNAIK | SEMILLIGUDA /162 /2026 |
| | ABLAPL/12672/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 395 | D-ABLAPL/33610/2026 | SASHANKA NAIK @ BABU | PRAVASH CHANDRA JENA | DASPALLA /305 /2026 |
| | ABLAPL/12673/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 396 | D-ABLAPL/33457/2026 | HEMANTA KUMAR SETHY | SANJAYA KUMAR PANIGRAHI | SUBALAYA /173 /2026 |
| | ABLAPL/12674/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 397 | D-ABLAPL/33430/2026 | MANORAMA @ SATYABHAMA SAHOO | PRAMODA KUMAR MISHRA | PATTAMUNDAI RURAL PS /498 /2026 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | ABLAPL/12675/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 398 | D-ABLAPL/33132/2026 | MANISH AGRAWAL | AMIT PRASAD BOSE | BELPARA /282 /2024 |
| | ABLAPL/12676/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 399 | D-ABLAPL/33549/2026 | BISHNU MAHALIK | JAYAKRISHNA MOHAPATRA | BANSADA /245 /2026 |
| | ABLAPL/12677/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 400 | D-ABLAPL/33644/2026 | AMIYA RANJAN PAL @ SRI AMIYA RANJAN PALA | BIJAYA KUMAR NAYAK (3) | SARANAKUL /76 /2026 |
| | ABLAPL/12678/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 401 | D-ABLAPL/33582/2026 | DINAKRUSHNA OJHA @ ANU | MANOJ KUMAR PANI | JALESWAR /604 /2026 |
| | ABLAPL/12679/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 402 | D-ABLAPL/33682/2026 | SK ASHIQ | MANORANJAN DAS | HINDOL /286 /2026 |
| | ABLAPL/12680/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 403 | D-ABLAPL/32869/2026 | SUMANTA KUMAR DASH | BYOMAKESH TRIPATHY | / /0 |
| | ABLAPL/12681/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 404 | D-ABLAPL/33651/2026 | SAGAR PRADHAN @ SAGAR KUMAR PRADHAN | PRAKASH KUMAR MISHRA | RANPUR /317 /2026 |
| | ABLAPL/12682/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 405 | D-ABLAPL/32872/2026 | RANJIT KUMAR SAHOO | BYOMAKESH TRIPATHY | / /0 |
| | ABLAPL/12683/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 406 | D-ABLAPL/33680/2026 | SANATAN BEHERA @ CHAGALI BEHERA | BHABANI SHANKAR DASPARIDA | SORO /506 /2026 |
| | ABLAPL/12684/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |